

Minutes of EFC meeting No. 05/AM-16 dated 20.8.2015 for import of restricted items

Meeting No. 05 of AM-16 of EXIM Facilitation Committee (EFC) was held on 20.8.2015 at 10:30 a.m. in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri Darshan Singh, Joint Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri R.K. Singh, Under Secretary, Min. of Textiles
- (ii) Shri K.K. Tiwari, Industrial Adviser, Dept. of Heavy Industry
- (iii) Shri O.P. Sharma, Joint Industrial Adviser, Dept. of Chemicals & Petrochemicals
- (iv) Shri S.K. Bhatnagar, Deputy Industrial Adviser, Min. of Steel
- (v) Shri Munesh Kumar, Deputy Wireless Adviser, Dept. of Telecommunications
- (vi) Shri V.K. Tyagi, Consultant, Dept. of Pharmaceuticals
- (vii) Shri Rajesh Malhotra, Dy. DG, DGFT

3. The total number of cases considered in the meeting was 253. The Committee approved 54 cases, rejected 3 cases, closed 9 cases & deferred 187 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. For cases where approval of DGFT is required under para 2.20(c) of FTP 2015-20, approval of the Committee is subject to the subsequent approval of DGFT.

Sl. No.	Name of the applicant & file No.	Date of receipt of application	Item for import	CIF value (Rs. lakh)	Status
Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	S.K. Enterprises, W.B. 01/53/8/203/AM-15/S-53/IC	18.7.14	2,50,00,000 NOS. OF FISHES	151.12	The Committee decided to close the case
2.	Track Supreme Stud, Chandigarh 01/53/162/322/AM-15/T-14/IC	25.8.14	1 NO. OF STALLION & 4 NOS. OF BROODMARES	70.00	The Committee decided to close the case as the applicant has filed fresh application
3.	Assam Livestock Dev. Agency, Guwahati 01/53/162/459/AM-15/A-43/IC	10.9.14	19,000 UNITS OF FROZEN BOVINE SEMEN	17.94	Deferred
4.	Advinus Therapeutics Ltd., Bengaluru 01/53/8/369/AM-15/A-45/IC	26.9.14	250 NOS. OF DOGS	224.48	Deferred
5.	Dhritiman Datta, Kolkata 01/53/162/643/AM-15/D-18/IC	25.11.14	16,275 NOS. OF ORNAMENTAL FISHES	13.83	The case is closed as it was approved by EFC in meeting no. 02/16 dated 21.5.15 & inadvertently shown as deferred
6.	Hi World Aqua Systems, Chennai 01/53/8/482/AM-15/H-27/IC	26.11.14	90,000 NOS. OF ORNAMENTAL FISHES	6.35	Deferred
7.	Zon Groves & Farms, Telangana 01/53/8/506/AM-15/Z-7/IC	10.12.14	15 PAIRS OF WALLABIES, 15 PAIRS OF PONIES, 10 PAIRS OF ALPACAS, 50 PAIRS OF OSTRICHES, 25 PAIRS OF RHEAS, 20 PAIRS OF SHEEP & 50 PAIRS OF FERRETS	21.45	Deferred
8.	Pushapanjali Kannan, Mumbai 01/53/162/706/AM-15/P-52/IC	17.12.14	1 NO. OF GUINEA PIG	nil	Deferred
9.	Kandula Pameela Rani, Vijaywada 01/53/162/729/AM-15/K-27/IC	19.12.14	1 NO. OF DOG	0.04	Deferred
10.	Elasah Exports & Imports,	6.1.15	98 PAIRS OF	4.50	Deferred

	Krishnapuram 01/53/162/745/AM-15/E-38/IC		PARROTS, MACAWS & COCKATOOS		
11.	Lupin Ltd., Mumbai 01/53/8/597/AM-15/L-15/IC	3.2.15	20 NOS. OF DOGS (MALE) & 5 NOS. OF DOGS (FEMALE)	58.10	Deferred
12.	Indian Institute of Technology, Kanpur 01/53/8/607/AM-15/I-41/IC	10.2.15	6 NOS. OF MICE (M/F)	0.03	Deferred
13.	B.G. Chitale, Sangli 01/53/8/583/AM-15/C-28/IC	21.1.15	27 NOS. OF BOVINE EMBRYOS	20.83	Deferred
14.	Embassy Projects Pvt. Ltd., Bengaluru 01/53/162/788/AM-15/E-37/IC	20.1.15	10 NOS. OF HORSES	59.36	Deferred
15.	Big Bubbles Aqualife India, Mumbai 01/53/8/631/AM-15/B-30/IC	19.2.15	1,00,000 NOS. OF ORNAMENTAL FISHES	120.00	Deferred
16.	BAIF Development Research Foundation, Pune 01/53/162/760/AM-15/B-29/IC	13.1.15	7000 NOS. OF FROZEN BULL SEMEN	18.52	Deferred
17.	Cosmo Brian Julio Fernandes, Gurgaon 01/53/8/697/AM-15/C-44/IC	23.3.15	8 NOS. OF DOGS	9.60	Deferred
18.	Indian Institute of Technology, Kanpur 01/53/162/1004/AM-15/I-55/IC	31.3.15	5 PAIRS OF MICE	19.23	Deferred
19.	Aqua Leader International, Chennai 01/53/8/08/AM-16/A-3/IC	8.4.15	17,600 NOS. OF ORNAMENTAL FISHES	22.22	Approved as recommended by DAHD&F
20.	Highgrove Stud & Agriculture Farms, Mumbai 01/53/162/942/AM-15/H-37/IC	10.3.15	15 NOS. OF BROODMARES	213.00	Deferred
21.	Aviagen India Poultry Breeding Co. Pvt. Ltd., Tirupur 01/53/8/01/AM-16/A-1/IC	1.4.15	30,000 NOS. OF CHICKS	1435.73	Deferred
22.	Aqua Leader International, Chennai 01/53/8/07/AM-16/A-4/IC	8.4.15	1550 NOS. OF ORNAMENTAL FISHES	5.99	Deferred
23.	Cosmo Brian Julio Fernades, Gurgaon 01/53/8/23/AM-16/C-3/IC	17.4.15	4 NOS. OF DOGS	1.75	Deferred
24.	Himalayan Horse Care Products P Ltd., Noida 01/53/8/24/AM-16/H-3/IC	17.4.15	1 BOX OF HORSE SEMEN (FROZEN)	0.33	Deferred
25.	Punjab Livestock Dev. Board, Chandigarh 01/53/8/20/AM-16/P-1/IC	17.4.15	60 STRAWS OF HOLSTEIN FRESIAN FROZEN EMBRYOS	18.05	Deferred
26.	Nanoli Stud & Agriculture Farms, Mumbai 01/53/162/938/AM-15/N-46/IC	9.3.15	3 NOS. OF BROODMARES	42.60	Deferred
27.	Quantum Technologies, Mumbai 01/53/8/693/AM-15/Q-3/IC	20.3.15	23 NOS. OF FROGS	5.94	Deferred
28.	Canon Jayprakash Patel, Ahmedabad 01/53/8/65/AM-16/C-9/IC	29.4.15	4 NOS. OF DOGS	2.80	Deferred
29.	M.J. Enterprises, Chennai 01/53/162/17/AM-16/M-2/IC	10.4.15	13,75,000 NOS. OF ORNAMENTAL FISHES (101 VARIETIES)	64.50	Approved as recommended by DAHD&F

30.	Jubilant Biosys Ltd., Bengaluru 01/53/8/36/AM-16/J-2/IC	21.4.15	20,000 NOS. OF RATS & 10,000 NOS. OF MICE	1523.27	Approved as recommended by DAHD&F
31.	Chaitanya Srinivasan, Bengaluru 01/53/8/56/AM-16/C-6/IC	27.4.15	1 NO. OF DOG	0.70	The Committee decided to close the case as the applicant has filed fresh application
32.	Chiron Behring Vaccines P Ltd., Mumbai 01/53/8/58/AM-16/C-7/IC	27.4.15	10,00,000 NOS. OF SPF EGGS	937.50	Deferred
33.	Modern Pet Centre, Kolkata 01/53/162/Misc/AM-16/M- 10/IC	8.5.15	5,02,000 NOS. OF ORNAMENTAL FISHES	21.40	Deferred
34.	Pearl Impex, Mumbai 01/53/8/97/AM-16/P-8/IC	15.5.15	1,00,000 NOS. OF ORNAMENTAL FISHES	106.00	Deferred
35.	Sri Baba Aquarium, Chennai 01/53/8/108/AM-16/S-18/IC	19.5.15	3,04,200 NOS. OF ORNAMENTAL FISHES	200.00	Deferred
36.	Progressive Dairy Farmers Association, Ludhiana 01/53/8/119/AM-16/P-12/IC	26.5.15	24,376 UNITS OF FROZEN BOVINE SEMEN	81.47	Deferred
37.	Nazir Ahmad Qazi, Jammu 01/53/162/MISC/AM-16/N- 5/IC	2.6.15	1 NO. OF CAT	nil	The Committee decided to close the case as the applicant has filed fresh application
38.	Vineeth S. Iyenagar, Bengaluru 01/53/162/Misc/AM-16/V- 7/IC	22.5.15	1 NO. OF PET BIRD	nil	Deferred
39.	Brisk Global Logistic, Hyderabad 01/53/162/131/AM-16/B-6/IC	18.5.15	5 PAIRS OF VIOLET TURACO & 5 PAIRS OF HORNBILL	2.08	Deferred
40.	Hylasco Bio-Technology India Pvt. Ltd., Hyderabad 01/53/162/175/AM-16/H-9/IC	2.6.15	50 PAIRS OF RATS (M/F) & 120 PAIRS OF MICE	51.88	Approved as recommended by DAHD&F & Dept. of Biotechnology (ex-post facto approval)
41.	Lupin Ltd., Mumbai 01/53/8/139/AM-16/L-5/IC	3.6.15	12 NOS. OF DOGS (M/F)	11.38	Deferred
42.	Hylasco Bio-Technology India Pvt. Ltd., Hyderabad 01/53/162/174/AM-16/H-8/IC	2.6.15	LABORATORY MICE	1.82	Deferred
43.	Your Friends Aquarium, Chennai 01/53/162/84/AM-16/Y-1/IC	6.5.15	1,47,436 NOS. OF ORNAMENTAL FISHES	21.50	Approved as recommended by DAHD&F
44.	CSIR - Institute of Genomics & Integrative Biology, Delhi 01/53/8/153/AM-16/C-15/IC	10.6.15	10 NOS. OF MICE	0.95	Deferred
45.	Punjab Livestock Dev. Board, Chandigarh 01/53/8/148/AM-16/P-14/IC	5.6.15	25,000 STRAWS OF HOLSTEIN FRESIAN SEXED SEMEN	275.22	Deferred
46.	Punjab Livestock Dev. Board, Chandigarh 01/53/8/149/AM-16/P-15/IC	5.6.15	1,00,000 STRAWS OF HOLSTEIN FRESIAN FROZEN SEMEN	95.09	Deferred
47.	Syngene International Ltd., Bengaluru 01/53/8/147/AM-16/S-27/IC	5.6.15	1000 VIALS OF RNA FROM CYNOMOLOGOUS MONKEY, 10 LT OF CYNOMOLOGOUS MONKEY SERUM, 10 LT OF CYNOMOLOGOUS MONKEY PLASMA & 100 NOS. OF MONKEY,	153.48	Deferred

			CYNOMOLOGOUS, CYRO, MALE, 5 MILLION HEPTOCYTES CELLS		
48.	Pet Fish, Mumbai 01/53/8/157/AM-16/A-16/IC	11.6.15	2,02,300 NOS. OF ORNAMENTAL FISHES	63.67	Deferred
49.	Alok Gulla, Delhi 01/53/8/176/AM-16/A-21/IC	17.6.15	2 NOS. OF DOGS	0.80	Deferred
50.	Rajiv Gandhi Centre for Aquaculture, Tamil Nadu 01/53/162/196/AM-16/R- 22/IC	9.6.15	1200 NOS. OF TILAPIA FISHES (FINGERLINGS)	0.26	Deferred
51.	Daiichi Sankyo India Pharma Pvt. Ltd., Gurgaon 01/53/8/110/AM-16/D-5/IC	19.5.15	10,260 NOS. OF RATS / MICE / HAMSTER	36.17	Approved as recommended by DAHD&F
52.	Tohana Stud Farm, Tohana 01/53/8/205/AM-16/T-13/IC	19.6.15	1 NO. OF STALLION & 3 NOS. OF BROODMARES	20.00	Approved as recommended by DAHD&F
53.	Centre for Cellular & Molecular Biology, Hyderabad 01/53/162/290/AM-16/C- 19/IC	22.6.15	55 PAIRS OF MICE	8.40	Approved as recommended by DAHD&F
54.	Murchana Barooah, Mumbai 01/53/8/224/AM-16/M-25/IC	30.6.15	2 NOS. OF DOGS	4.00	Deferred
55.	Prasanna Milind Bhide, Pune 01/53/8/213/AM-16/P-21/IC	24.6.15	2 NOS. OF DOGS	5.00	Deferred
56.	Balaji Vijayshankar, Gurgaon 01/53/8/214/AM-16/B-8/IC	25.6.15	3 NOS. OF HORSES	16.87	Deferred
57.	Vijayalakshmi Nagarajan, Chennai 01/53/8/223/AM-16/V-9/IC	29.6.15	1 NO. OF DOG	nil	Deferred
58.	Mebajeona Stud Farms, Muktsar 01/53/162/316/AM-16/M- 26/IC	24.6.15	1 NO. OF STALLION & 2 NOS. OF BROODMARES	60.00	Deferred
59.	Tata Memorial Centre, Navi Mumbai 01/53/162/216/AM-16/T- 14/IC	1.7.15	100 NOS. OF MICE	6.97	Approved as recommended by DAHD&F
60.	Yajas Verma, New Delhi 01/53/8/231/AM-16/V-7/IC	1.7.15	1 NO. OF DOG	0.30	Deferred
61.	Marcia A. Stanton, Chennai 01/53/162/334/AM-16/M- 27/IC	2.7.15	1 NO. OF DOG	nil	Approved as recommended by DAHD&F
62.	R.D. International, Kolkata 01/53/162/331/AM-16/R- 27/IC	2.7.15	93,500 NOS. OF ORNAMENTAL FISHES	18.41	Deferred
63.	Bobo Aqua Impex, Chennai 01/53/162/289/AM-16/B- 10/IC	2.7.15	1,48,231 NOS. OF ORNAMENTAL FISHES	24.00	Deferred
64.	R. Shiva Shankar, Hyderabad 01/53/162/301/AM-16/R- 26/IC	2.7.15	2 PAIRS OF CATS	0.44	Approved as recommended by DAHD&F
65.	Kevic Setalvad, Mumbai 01/53/8/226/AM-16/K-9/IC	1.7.15	6 NOS. OF HORSES	41.04	Deferred
66.	Manisha Malhotra, New Delhi 01/53/8/249/AM-16/M-9/IC	19.6.15	3 NOS. OF HORSES	7.40	Approved as recommended by DAHD&F (ex-post facto approval)
67.	Avdesh, New Delhi 01/53/8/230/AM-16/A-28/IC	1.7.15	1 NO. OF DOG	0.25	Deferred
68.	Santosh Kumar, Chennai	1.7.15	3 NOS. OF DOGS	0.90	Deferred

	01/53/8/228/AM-16/S-39/IC				
69.	Prashant Kumar, Delhi 01/53/8/229/AM-16/P-23/IC	1.7.15	2 NOS. OF DOGS	0.60	Deferred
70.	Heritage Equestrian Sports Academy, Mohali 01/53/162/Misc/AM-16/H-10/IC	3.7.15	2 NO. OF STALLION & 1 NOS. OF BROODMARES	6.84	Approved as recommended by DAHD&F
71.	Abalone Inc., Jaipur 01/53/8/239/AM-16/A-29/IC	8.7.15	50 NOS. OF DOGS	30.00	Deferred
72.	Sarda Dairy & Food Products Pvt. Ltd., Raipur 01/53/8/251/AM-16/S-41/IC	10.7.15	3500 NOS. OF FROZEN BOVINE SEMEN	40.02	Deferred
73.	Venky's India Ltd., Pune 01/53/8/250/AM-16/V-12/IC	10.7.15	16,000 NOS. OF SPF EGGS	43.40	Deferred
74.	BAIF Development Research Foundation, Pune 01/53/8/257/AM-16/B-12/IC	13.7.15	100 NOS. OF FROZEN EMBRYOS	33.73	Deferred
75.	BAIF Development Research Foundation, Pune 01/53/8/256/AM-16/B-11/IC	13.7.15	2,00,000 NOS. OF BOVINE SEMEN	1404.70	Deferred
76.	Hy-Line Layers Pvt. Ltd., Tirupur 01/53/8/261/AM-16/H-12/IC	14.7.15	11,500 NOS. OF HY-LINE PARENT STOCK DAY-OLD CHICKS	30.33	Deferred
77.	S. Premanand, Singapore 01/53/162/Misc/AM-16/S-40/IC	14.7.15	1 NO. OF DOG	1.75	Approved as recommended by DAHD&F
78.	Jaimin Damien Sibal, New Delhi 01/53/8/268/AM-16/J-9/IC	14.7.15	1 NO. OF PARROT	nil	Approved as recommended by DAHD&F & MoEFCC(WL) (ex-post facto approval)
79.	Gurjeet Singh Cheema, New Delhi 01/53/8/264/AM-16/G-10/IC	15.7.15	1 NO. OF DOG	0.35	Deferred
Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment, Forest & Climate Change (MoEFCC)					
80.	Sarita Metal Refinery, Thane 01/53/8/188/AM-15/S-45/IC	4.7.14	5000 MT OF DRAINED LEAD ACID BATTERIES	2100.00	The Committee decided to close the case
81.	Tirupati Udyog, Faridabad 01/53/8/234/AM-15/T-15/IC	28.7.14	29,200 MT OF USED RUBBER TYRE & TUBE SCRAP	1460.00	The Committee decided to close the case
82.	Balaji Udyog, Faridabad 01/53/8/241/AM-15/B-15/IC	4.8.14	25,600 MT OF USED RUBBER TYRE & TUBE SCRAP	1280.00	Deferred
83.	Shakambari Rubber P Ltd., Kolkata 01/53/8/255/AM-15/S-67/IC	4.8.14	4000 MT OF USED AUTOMOBILE RUBBER TYRE SCRAP	170.80	Approved as recommended by DIPP & MoEFCC
84.	Sundaram Industries Ltd., Chennai 01/53/162/466/AM-15/S-78/IC	9.9.14	3000 MT OF TYRE BUFFING POWDER & CUT TYRES	412.51	Deferred
85.	Shree Ganesh Rubber Products, Navi Mumbai 01/53/8/408/AM-15/S-101/IC	16.10.14	90,000 MT OF USED RUBBER TYRE SCRAP	4286.25	Deferred
86.	Lalitha Rubber Industries, Pithapuram 01/53/162/682/AM-15/L-12/IC	9.12.14	700 MT OF RUBBER TYRE / TUBE SCRAP	47.77	Approved as recommended by DIPP & MoEFCC
87.	R.V. Industries, Delhi 01/53/162/699/AM-15/R-49/IC	15.12.14	8000 MT OF USED / SCRAP RUBBER TYRES	347.20	Deferred
88.	JPNR Global Industries P Ltd., Pune 01/53/8/585/AM-15/J-21/IC	27.1.15	15,000 MT OF TYRE SCRAP	825.00	Deferred

89.	Sree Sumangala Metals & Industries P Ltd., Chennai 01/53/162/838/AM-15/S-140/IC	4.2.15	3000 MT OF LEAD BATTERY PLATES	30.45	Deferred
90.	Coastal Rubbers, Hyderabad 01/53/8/535/AM-15/C-30/IC	26.12.14	16,200 MT OF TYRE SCRAP / WASTE PARINGS / SCRAP OF RUBBER	997.31	Approved as recommended by DIPP & MoEFCC
91.	AP Rubber Reclaimers Pvt. Ltd., Reddy Nagar 01/53/8/536/AM-15/R-50/IC	5.2.15	10,800 MT OF TYRE SCRAP / WASTE PARINGS / SCRAP OF RUBBER	664.87	Deferred
92.	Horizon Reclaim India P Ltd., Saharanpur 01/533/8/639/AM-15/H-33/IC	24.2.15	20,000 MT OF USED RUBBER TYRE & TUBE SCRAP	1000.00	Deferred
93.	Alstone Industries P Ltd., New Delhi 01/53/8/643/AM-15/A-73/IC	25.2.15	13 MT OF SILICONE RUBBER SCRAP	4.56	Deferred
94.	Fivestar Vanijya P Ltd., Kolkata 01/53/8/630/AM-15/F-12/IC	19.2.15	5000 MT OF TYRE SCRAP	223.20	Deferred
95.	SS Endothermics Pvt. Ltd., Mumbai 01/53/8/694/AM-15/S-160/IC	20.3.15	73,440 MT OF USED RUBBER TYRE SCRAP	3497.58	Deferred
96.	Shree Devi Plastic Tech Pvt. Ltd., Hyderabad 01/53/162/982/AM-15/S-162/IC	23.3.15	1600 MT OF OLD & USED RUBBER TYRE SCRAP	100.48	Deferred
97.	NCKS Waste Management Pvt. Ltd., 01/53/162/951/AM-15/N-48/IC	11.3.15	3000 MT OF TYRE SCRAP	180.00	Deferred
98.	Karanja Industries P Ltd., Bidar 01/53/8/02/AM-16/K-1/IC	6.4.15	3500 MT OF RUBBER SCRAP / PAIRINGS / TYRE SCRAP	216.67	Approved as recommended by DIPP & MoEFCC
99.	Zuari Cement Ltd., Bengaluru 01/53/8/548/AM-15/Z-8/IC	5.1.15	15,000 MT OF SHREDDED TYRES	676.62	Approved as recommended by DIPP & MoEFCC
100.	Maruti Enterprises, Hyderabad 01/53/162/915/AM-15/M-72/IC	2.3.15	1000 MT OF USED RUBBER TYRE SCRAP	60.00	Deferred
101.	HBL Power Systems Ltd., Hyderabad 01/53/162/60/AM-16/H-6/IC	27.5.15	454 NOS. OF SPENT NICKEL CADMIUM BATTERIES	1103.05	Deferred
102.	Ayisha Saw Mills, Tamil Nadu 01/53/8/155/AM-16/A-21/IC	10.6.15	600 MT OF DRAINED SCRAP BATTERIES	42.44	Deferred
103.	Maxan Corporation P Ltd., Ahmedabad 01/53/8/161/AM-16/M-19/IC	12.6.15	52,200 MT OF OLD & USED RUBBER TYRE SCRAP	3393.00	Deferred
104.	Astra Corporation, Mohali 01/53/8/218/AM-16/A-22/IC	25.6.15	2000 MT OF USED RUBBER TUBE SCRAP	750.00	Approved as recommended by DIPP & MoEFCC
105.	Intech DMLS Pvt. Ltd., Bengaluru 01/53/162/110/AM-16/I-10/IC	28.4.15	116 KG OF TITANIUM ALLOY POWDER	13.36	Deferred
106.	Surya Rubber Industries Ltd., Gudivada 01/53/8/248/AM-16/S-38/IC	9.7.15	2000 MT OF USED RUBBER TYRE & TUBE SCRAP	160.00	Approved as recommended by DIPP & MoEFCC (ex-post facto approval)
107.	Oyster Industries P Ltd., Silvasa 01/53/8/240/AM-16/O-3/IC	8.7.15	10,000 MT OF USED RUBBER TYRE SCRAP	800.00	Approved as recommended by DIPP & MoEFCC (ex-post facto approval)
108.	Gujarat Forensic Sciences	22.6.15	1 SET OF BALLISTIC	517.36	Deferred

	University, Gandhinagar 01/53/162/298/AM-16/G-8/IC		MEASURING SYSTEM		
109.	Reliance Industries Ltd., Mumbai 01/53/8/234/AM-16/R-29/IC	3.7.15	1 PAK OF CARTRIDGES, CABLE GUN RED	0.24	Deferred
110.	Minar Reclamations Pvt. Ltd., Ludhiana 01/53/162/346/AM-16/M- 30/IC	8.7.15	2000 MT OF OLD / USED PNEUMATIC TYRE SCRAP / RUBBER SCRAP	90.65	Deferred
111.	Kohinoor Rubber, Hyderabad 01/53/8/258/AM-16/K-10/IC	13.7.15	2400 MT OF SCRAP TYRES	140.00	Deferred
112.	Enar Rubber Reclaim Industries Pvt. Ltd., Kolkata 01/53/8/255/AM-16/E-7/IC	10.7.15	1500 MT OF USED RUBBER TYRE SCRAP	41.58	Deferred
113.	Sky Rubber Industries, Rajkot 01/53/8/232/AM-16/S-35/IC	2.7.15	2400 MT OF RUBBER TYRE / INNER TUBE WASTE & SCRAP	108.44	Approved as recommended by DIPP & MoEFCC
114.	SNR Reclamations Pvt. Ltd., Ludhiana 01/53/8/237/AM-16/S-37/IC	7.7.15	1500 MT OF USED BUTYLE RUBBER TUBE SCRAP	450.00	Approved as recommended by DIPP & MoEFCC
115.	S&J Granulate Solution (P) Ltd., Mumbai 01/53/8/537/AM-15/S-45/IC	18.6.15	ENHANCEMENT OF QUANTITY OF OLD & USED RUBBER TYRE SCRAP	propn. value	Approved to enhance from 16,000 MT to 33,000 MT as recommended by DIPP & MoEFCC
116.	Maruti Reclaim Rubber Industries Pvt. Ltd., Ghaziabad 01/53/8/254/AM-16/M-29/IC	10.7.15	1500 MT OF USED RUBBER TYRE SCRAP	41.58	Approved as recommended by DIPP & MoEFCC
117.	Allround (India) Vegetable Processing Machines Pvt. Ltd., Ambala 01/53/8/222/AM-16/A-23/IC	29.6.15	433 NOS. OF SECOND-HAND USED FURNITURES	18.44	Approved as recommended by DIPP
118.	Mahindra Cie Automotive Ltd., Pune 01/53/171/131/AM-16/M- 23/IC	2.7.15	1 SET OF OLD UNUSED SPARE- BULL GEAR & PINION FOR 6300 TON FORGING PRESS	65.00	Deferred
119.	Peter's Tyre Recycling, Kerala 01/53/8/529/AM14/P-36/IC	10.2.14	3000 MT OF WASTE TYRES IN CUT TYPE	233.25	Approved as recommended by DIPP & MoEFCC
Ministry of Steel (MoS) & Ministry of Environment, Forest & Climate Change (MoEFCC)					
120.	Minex Metallurgical Co. Ltd., Mumbai 01/53/8/171/AM-16/M-21/IC	16.6.15	400 MT OF TITANIUM SCRAP	1.08	Approved as recommended by MoS
Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment, Forest & Climate Change (MoEFCC)					
121.	Gujarat Agrochem Ltd., Mumbai 01/53/162/357/AM-1015/G- 25/IC	30.7.14	120 MT OF CARBON TETRACHLORIDE	10.92	Deferred
122.	Meghmani Organics Ltd., Ahmedabad 01/53/8/259/AM-15/M-30/IC	7.8.14	1,50,000 KG OF CARBON TETRACHLORIDE	13.65	Deferred
123.	Bayer Vapi Pvt. Ltd., Gujarat 01/53/8/292/AM-15/B-19/IC	25.8.14	1,33,000 KG OF CARBON TETRACHLORIDE	12.36	Deferred
124.	Laxmi Remote (India) Pvt. Ltd., Delhi 01/53/8/400/AM-15/L-10/IC	9.10.14	27,00,000 KG OF WASTE, PAIRINGS & SCRAP OF PLASTIC	502.20	Deferred
125.	Jai Shree Chamunda Ma Plastic, Bhavnagar 01/53/8/587/AM-15/J-20/IC	28.1.15	150 MT PLASTIC (INDUSTRIAL) SCRAP WASTE	65.41	Deferred
126.	Yapp India Automotive Systems Pvt. Ltd., Chennai	17.3.15	324 MT OF PLASTIC WASTE / SCRAP	180.00	Deferred

	01/53/8/617/AM-15/V-31/IC				
127.	Neelkamal Industries, Ulhasnagar 01/53/162/847/AM-15/N-42/IC	9.2.15	100 MT OF ACRYLIC PLASTIC SCRAP WASTE CRUSHED	31.20	Deferred
128.	Shree Bhavani Engg. Works, Mumbai 01/53/8/705/AM-15/S-163/IC	30.3.15	5900 MT OF VIRGIN PLASTIC SCRAP	1858.50	Deferred
129.	Vintech India Corporation, Mangalore 01/53/162/420/AM-15/V-16/IC	21.8.14	14,581 MT OF SCRAP POLYCARBONATE POWDER	3.21	Deferred
130.	R.K. Plastics, Falna 01/53/162/31/AM-16/R-4/IC	15.4.15	500 MT OF CELLULOSE & PLASTIC WASTE & SCRAP	139.50	Deferred
131.	Pest Control M. Walshe, Mumbai 01/53/8/102/AM-16/P-9/IC	18.5.15	85,000 KG OF METHYL BROMIDE	392.54	Deferred
132.	Vrindavan Plastic Industries, Daman 01/53/162/135/AM-16/V-5/IC	19.5.15	1800 MT OF VIRGIN PLASTIC SCRAP & WASTE	510.30	Deferred
133.	Chirag Enterprises, Jamnagar 01/53/162/176/AM-16/C-14/IC	3.6.15	2000 MT OF ACRYLIC PLASTIC SCRAP	715.00	Deferred
134.	Sudarshan Chemical Industries Ltd., Pune 01/53/162/MISC/AM-16/S-31/IC	4.6.15	400 MT OF BARBITURIC ACID	17.66	Deferred
135.	Fresenius Kabi India P Ltd., Pune 01/53/8/225/AM-16/F-6/IC	30.6.15	7,00,000 KG OF PLASTIC SCRAP	615.72	Deferred
136.	Rushabh Industries, Jamnagar 01/53/162/296/AM-16/R-24/IC	22.6.15	300 MT OF ACRYLIC PLASTIC SHEET SCRAP	102.00	Deferred
137.	Globe Products, Jamnagar 01/53/162/280/AM-16/G-7/IC	19.6.15	500 MT OF ACRYLIC PLASTIC SHEET SCRAP	195.00	Deferred
138.	Rajdeep Plastics, Jamnagar 01/53/162/279/AM-16/R-25/IC	19.6.15	500 MT OF ACRYLIC PLASTIC SHEET SCRAP	195.00	Deferred
139.	Jain Tubes Corporation, Falna 01/53/162/184/AM-16/J-8/IC	8.6.15	330 MT OF CELLULOSE PLASTIC POLYTHENE WASTE & SCRAP	112.53	Deferred
Department of Electronics & Information Technology (DeitY) & Ministry of Environment, Forest & Climate Change (MoEFCC)					
140.	Nokia Solutions & Networks India Pvt. Ltd., Delhi 01/53/8/438/AM-15/N-35/IC	5.11.14	12,000 NOS. OF REFURBISHED SECOND-HAND USED REPLACEMENT SPARES OF TELECOM EQUIPMENT	3181.85	Deferred
141.	Hewlett-Packard India Sales Pvt. Ltd., Bengaluru 01/53/8/421/AM-15/H-22/IC	28.10.14	3,11,398 NOS. OF REFURBISHED COMPUTER PARTS FOR WARRANTY REPLACEMENT	22585.00	Deferred
142.	HCL Services Ltd., Noida 01/53/8/666/AM-15/H-34/IC	10.3.15	26,623 NOS. OF HARD DISK DRIVES	540.18	Deferred
143.	Bharat Electronics Ltd., Bengaluru	5.3.15	12,000 KG OF CHROMIUM POWDER	264.46	Deferred

	01/53/162/931/AM-15/B-31/IC				
144.	Fuitsu India P Ltd., New Delhi 01/53/8/584/AM-15/F-11/IC	21.1.15	84 NOS. OF ELECTRONIC PARTS	31.50	Deferred
145.	Accel Frontline Ltd., Chennai 01/53/8/04/AM-16/A-2/IC	7.4.15	1,73,328 NOS. OF REFURBISHED HARD DISK DRIVES	6655.79	The Committee decided to close the case
146.	Nokia Solutions & Networks India P Ltd., Gurgaon 01/53/8/113/AM-16/N-4/IC	20.5.15	7457 NOS. OF USED SPARE PARTS OF TELECOM EQUIPMENT	1324.74	Deferred
147.	Amalgamated Wireless Pvt. Ltd., Mumbai 01/53/8/231/AM-15/A-33/IC	28.7.14	30 NOS. OF SEARCH & RESCUE TRANSPONDERS (SART)	6.61	The Committee decided to close the case
148.	Citymax Hotels (I) Pvt. Ltd., Bengaluru 01/53/8/125/AM-16/C-13/IC	27.5.15	13 NOS. OF GAMING MACHINES	12.12	Deferred
Ministry of Environment, Forest & Climate Change, Ozone Cell (MoEFCC(O))					
149.	Intex Technologies India Ltd., New Delhi 01/53/8/580/AM-15/I-39/IC	19.1.15	8190 NOS. OF AIR CONDITIONERS	1057.88	Deferred
150.	Manali Petrochemicals Ltd., Chennai 01/53/8/166/AM-16/M-22/IC	15.6.15	800 MT OF DICHLORO-FLUOROETHANE (HCFC-141B)	1014.15	Approved as recommended by MoEFCC(O)
151.	Organometallic Industries, Mumbai 01/53/162/320/AM-16/O-2/IC	26.6.15	60 MT OF HCFC-141B	83.85	Approved as recommended by MoEFCC(O)
152.	International Aircon P Ltd., New Delhi 01/53/8/235/AM-16/I-17/IC	3.7.15	48,000 NOS. OF AIR CONDITIONERS WITH HCFC-22/R-22 GAS	8239.96	Rejected as not recommended by MoEFCC(O)
Ministry of Environment, Forest & Climate Change, Wildlife Division (MoEF(WL))					
153.	A.M. Industrial Enterprises, New Delhi 01/53/162/324/AM-15/A-29/IC	24.7.14	2 PCS OF NIGHT VISION BINOCULARS	0.72	Deferred
154.	MOD, Kochi 01/53/162/344/AM-15/M-26/IC	28.7.14	1 NO. OF SKULL BUFFALO CALTEX JASMINE WHITE, 1 NO. OF SKULL BUFFALO CALTEX TORA WHITE & 1 NO. OF SKULL COW FLOWER	0.04	Deferred
155.	Brahmagiri Dev. Society, Wayanad, Kerala 01/53/8/136/AM-15/B-11/IC	11.7.14	1 NO. OF PENETRATING BOLT STUNNER WITH 10,000 PCS OF HIGH POWER CARTRIDGES	2.76	Deferred
156.	Principal Chief Conservator of Forest, Andhra Pradesh 01/53/162/601/AM-15/P-34/IC	7.11.14	250 NOS. OF SHOTGUNS	38.39	Deferred
157.	Kushaldeep Singh Dhillon, Chandigarh, 01/53/8/271/AM-14/K-18/IC	10.9.14	1 PC OF ANIMAL TROPHY	0.30	Deferred
158.	Mohammed Fateh Faiz Bin Jung, Hyderabad 01/53/162/644/AM-15/M-54/IC	25.11.14	14 NOS. OF TROPHIES	1.36	Deferred
159.	A&S Creations, New Delhi 01/53/8/33/AM-16/A-9/IC	21.4.15	2 NOS. OF CELLULAR (GPS / GSM) COLLARS	2.72	Deferred

160.	A&S Creations, New Delhi 01/53/8/95/AM-16/A-16/IC	15.5.15	10 NOS. OF VHF INSTRUMENTS	2.06	Approved as recommended by MoEFCC(WL)
161.	Rajat Singh Shekhawat, Jaipur 01/53/8/154/AM-16/R-20/IC	10.6.15	1 NO. OF STAG HEAD WITH HORN TROPHY	0.77	Deferred
162.	Rajpal Singh Kochhar, New Delhi 01/53/8/233/AM-16/R-28/IC	2.7.15	9 NOS. OF HUNTING TROPHIES	6.87	Deferred
163.	Hi-Tech Advance Products, Indore 01/53/8/259/AM-16/H-11/IC	13.7.15	6 SETS OF VETERINARY / TRANQUILISER EQUIPMENT	6.15	Approved as recommended by MoEFCC(WL)
Department of Heavy Industry (DHI)					
164.	Vidur Tools Pvt. Ltd., Navi Mumbai 01/53/162/803/AM-14/V- 40/IC	29.10.14	38 MT OF TUNGSTEN SCRAP (BALANCE QUANTITY)	propn. value	Deferred
165.	Indus Marketing, Visakhapatnam 01/53/8/91/AM-16/I-8/IC	15.4.15	2 NOS. OF USED SWINGO MACHINES	46.97	Rejected as not recommended by DHI
166.	Udaya Sound, Kochi 01/53/162/580/AM14/U-8/IC	12.11.14	1 NO. OF USED GENERATOR	10.75	The case was rejected by EFC twice earlier. The applicant filed a case, WP No. 13061/2015 in Kerela High Court & in pursuance of Hon'ble High Court's order dated 14.7.15, the case was reconsidered by EFC. The representative of DHI (also respondent in the WP) informed that the applicant has been called for PH. The Committee decided to approve the case, if it is recommended by DHI.
Ministry of Home Affairs (MHA)					
167.	AFP Operation A.S., Mumbai 01/53/8/511/AM-14/A-74/IC	5.2.14	60 NOS. OF SIGNAL CARTRIDGES	0.77	Deferred
168.	Jayashree Consulting India, Odisha 01/53/162/861/AM-14/J- 26/IC	8.5.14	4 NOS. OF NIGHT VISION MONOCULARS & ACCESSORIES	7.68	Deferred
169.	National Security Guard, New Delhi 01/53/162/450/AM-15/N- 23/IC	8.9.14	1 NO. OF SECURITY EQUIPMENT	19.66	Deferred
170.	Dinex India P Ltd., Dehradun 01/53/8/315/AM-15/D-14/IC	19.9.14	1,50,000 NOS. OF PAPER TUBE PRIMED HULLS	6.28	Deferred
171.	Mel Systems & Services Ltd., Chennai 01/53/8/391/AM-15/M-41/IC	8.10.14	1 NO. OF THROUGH- WALL RADAR	14.80	Deferred
172.	Tata Advanced Systems Ltd., Hyderabad 01/53/162/563/AM-15/T- 30/IC	13.10.14	1 NO. OF AEROPLANE & OTHER AIRCRAFTS	1485.95	Deferred
173.	Reliance Industries Ltd., Mumbai 01/53/8/116/AM-14/R-8/IC	29.5.13	2 NOS. OF NIGHT VISION GOGGLES	9.38	Deferred
174.	Mel Systems & Services Ltd., Chennai 01/53/171/316/AM-15/M-	25.11.14	1 NO. OF ASSAULT RIFLE & 1 NO. OF AUTOMATIC PISTOL	0.19	Deferred

	52/IC				
175.	Simson Gun House, Mangalore 01/53/162/576/AM-15/S-103/IC	24.10.14	6000 NOS. OF CARTRIDGES	3.48	Deferred
176.	Tech Sol Technologies Pvt. Ltd., Vellore 01/53/162/893/AM-15/T-39/IC	16.1.15	3 NOS. OF PASSIVE NIGHT TELESCOPIC SIGHTS	9.49	Deferred
177.	Kawatras, Shimla 01/53/162/Misc/AM-15/K-28/IC	2.2.15	2 NOS. OF NIGHT VISION BINOCULARS / GOGGLES & 8 NOS. OF NIGHT VISION MONOCULARS	9.00	Deferred
178.	WW Defsys Pvt. Ltd., New Delhi 01/53/8/574/AM-15/W-8/IC	16.1.15	7 NOS. OF OPTICAL NIGHT SIGHTONS	13.22	Deferred
179.	Addl. Director General of Police, Operation (Octopus & Greyhounds), A.P., Hyderabad 01/53/162/841/AM-15/A-66/IC	9.2.15	7500 NOS. EACH OF 3 TYPES OF AMMUNITIONS	\$ 0.11	Approved as recommended by MHA
180.	WW Defsys Pvt. Ltd., New Delhi 01/53/8/633/AM-15/W-9/IC	23.2.15	18 NOS. OF NIGHT VISION BINOCULARS	29.81	Deferred
181.	Rolta India Ltd., Mumbai 01/53/8/677/AM-15/R-59/IC	16.3.15	8 NOS. OF NIGHT VISION SIGHTS & ACCESSORIES	24.21	Deferred
182.	National Security Guard, New Delhi 01/53/162/950/AM-15/N-47/IC	11.3.15	128 NOS. OF RIFLES	951.53	Deferred
183.	Director General & Inspector General of Police, Karnataka, Bengaluru 01/53/162/984/AM-15/K-34/IC	23.3.15	450 NOS. + 200 NOS. + 100 NOS. OF WEAPONS	695.73	Approved as recommended by MHA
184.	Director General of Police, A.P., Hyderabad 01/53/162/850/AM14/AM11 A-38/IC	16.5.13	REPLACEMENT OF 4 NOS. OF GUN BARRELS	propn. value	Approved as recommended by MHA
185.	Ankur Flourides, Ghaziabad 01/53/8/04/AM-15/A-1/IC	2.4.14	BLANK FIRING GUNS & CARTRIDGES	11.11	Deferred
186.	Addl. Director General of Police, Operation (Octopus & Greyhounds), A.P., Hyderabad 01/53/171/41/AM-16/A-14/IC	7.5.15	ARMS & AMMUNITIONS	4.14	Deferred
187.	Lt. Col. Vinod Bhasker, Niligiris 01/53/162/138/AM-16/V-6/IC	19.5.15	1 NO. OF CONVERTER	0.25	Deferred
188.	DG of Police, Maharashtra, Mumbai 01/53/162/255/AM-16/M-20/IC	15.6.15	1 NO. OF JET DISRUPTER & 50 NOS. OF CARTRIDGES	10.88	Deferred
189.	Prashant Singh, Dehradun 01/53/8/219/AM-16/P-19/IC	25.6.15	1 NO. OF BLASER WITH ACCESSORIES	4.15	Deferred
190.	Addl. Director General of Police, A.P., Hyderabad 01/53/162/371/AM-16/A-27/IC	25.6.15	28 NOS. OF SUB-MACHINE GUNS WITH ACCESSORIES	Euro 51,128	Deferred
191.	Ministry of Home Affairs, New Delhi	24.7.15	REPLACEMENT OF WEAPONS &	nil	Approved as recommended by MHA

	01/53/162/330/AM12/M-19/IC		EQUIPMENT		
Defence Research & Development Organisation (DRDO)					
192.	HBL Power Systems Ltd., Hyderabad 01/53/162/946/AM-15/H-39/IC	11.3.15	40 NOS. OF NIGHT SIGHTS WITH ACCESSORIES	6356.48	Deferred
193.	HQ SFF, Delhi Cant. 01/53/162/947/AM-15/S-157/IC	11.3.15	522 NOS. OF CARTRIDGES & 11 NOS. OF AMMUNITION BOXES	19.89	Approved as recommended by DRDO
194.	Cassiopeia Consultants P Ltd., New Delhi 01/53/8/682/AM-15/C-40/IC	17.3.15	100 NOS. OF WEAPON-MOUNTED TORCHES	36.99	Approved subject to conditions as DRDO have informed that they have no comments to offer (ex-post facto approval)
Ministry of Petroleum & Natural Gas (MP&NG)					
195.	Bristol Petroleum P Ltd., West Bengal 01/53/8/57/AM-15/B-7/IC	28.4.14	20,00,000 LT OF USED OIL & WASTE OIL	640.00	Deferred
196.	Sunshield Chemicals Ltd., Mumbai 01/53/162/122/AM-15/S-25/IC	27.5.14	150 MT OF NONENE	167.73	Deferred
197.	Shree Durgai Lubes, Tamil Nadu 01/53/162/607/AM-15/S-110/IC	7.11.14	2000 TON PER ANNUM OF USED ENGINE OIL	150.00	Deferred
198.	Radiant Lubes Pvt. Ltd., Nagpur 01/53/8/479/AM-15/R-42/IC	24.11.14	1575 MT OF USED OIL	281.33	Deferred
199.	Renault Nissan Automotive India Pvt. Ltd., Tamil Nadu 01/53/162/846/AM-15/R-57/IC	9.2.15	8600 LT OF FUEL	19.12	Deferred
200.	Tata Motors Ltd., Mumbai 01/53/8/688/AM-15/T-42/IC	19.3.15	1624 KG (2000 LT) OF FUEL	8.20	Deferred
201.	IFP Petro Products P Ltd., Ghaziabad 01/53/8/52/AM-16/I-5/IC	27.4.15	2000 KL OF USED OIL	317.72	Deferred
202.	Cummins Technical Centre India (Cummins Technologies India Pvt. Ltd.), Pune 01/53/8/64/AM-16/C-8/IC	29.4.15	3,00,000 LT OF DIESEL	171.51	Approved as recommended by MP&NG
203.	Volkswagen India P Ltd., Pune 01/53/8/85/AM-16/V-4/IC	6.5.15	2,40,000 LT OF FUEL	160.10	EFC noted that the applicant has been earlier granted I/A for similar items. IOC has also informed that they have no objection if the oil is imported by the applicant. The applicant has expressed urgency for the fuel to be imported as their export order of cars would suffer. Therefore, EFC decided to approve the case subject to approval by DGFT under para 2.20(c) of HBP 2015-20.
204.	Volkswagen India P Ltd., Pune 01/53/8/236/AM-16/V-8/IC	3.7.15	6,00,000 LT OF FUEL	503.90	
205.	AVL Technical Centre Pvt. Ltd., New Delhi 01/53/8/118/AM-16/A-17/IC	25.5.15	17,600 LT OF GASOLINE	10.87	Deferred
206.	Continental Automotive	12.6.15	6176 KG OF DIESEL.	22.42	Deferred

	Components India Pvt. Ltd., Bengaluru 01/53/8/163/AM-16/C-16/IC				
207.	Continental Automotive Components India Pvt. Ltd., Bengaluru 01/53/8/164/AM-16/C-17/IC	12.6.15	3040 KG OF GASOLINE TEST FUEL	8.69	Deferred
208.	Divya Refineries Pvt. Ltd., New Delhi 01/53/8/220/AM-16/D-15/IC	26.6.15	12,00,000 LT OF USED OIL	310.80	Deferred
209.	Midland Oil Co. Ltd., Nagpur 01/53/8/210/AM-16/M-24/IC	22.6.15	200 MT OF WASTE MINERAL OIL	11.00	Deferred
Department of Telecommunications (DoT)					
210.	Herrenknecht India Pvt. Ltd., Chennai 01/53/162/329/AM-15/H-7/IC	4.9.14	1 NO. OF RADIO CONTROL TRANSMITTER, 1 NO. OF RADIO CONTROL ADDRESS UNIT & 1 NO. OF RADIO MODULE	5.97	Deferred
211.	Shree Krishna Corporation, New Delhi 01/53/8/378/AM-15/S-93/IC	29.9.14	6 NOS. OF RADIO REMOTE CONTROL	0.49	Deferred
212.	Nirma University, Ahmedabad 01/53/162/581/AM-15/N- 34/IC	24.10.14	2 NOS. OF RADIO REMOTE CONTROL APPARATUS	0.80	Deferred
213.	Ahlcon Parenterals India Ltd., New Delhi 01/53/8/445/AM-15/A-51/IC	10.11.14	1 PC OF TRANSMITTER + RECEIVER	1.31	Deferred
214.	Adani Ports & Special Economic Zone Ltd., Ahmedabad 01/53/8/491/AM-15/A-55/IC	2.12.14	1 NO. OF RADIO REMOTE CONTROL WITH ACCESSORIES	2.63	Deferred
215.	India Meteorological Dept., New Delhi 01/53/8/551/AM-15/I-34	7.1.15	300 NOS. (60 NOS. EACH FOR 5 YEARS) OF OZONE SOUNDING INSTRUMENTS	308.78	Deferred
216.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/590/AM-15/E-33/IC	30.1.15	1 NO. OF RADAR WITH COMPLETE ACCESSORIES	1.89	Deferred
217.	Cavotec India Pvt. Ltd., Pune 01/53/8/691/AM-15/C-42/IC	20.3.15	1 NO. OF RADIO REMOTE CONTROL	10.00	Deferred
218.	Tejas Networks Ltd., Bengaluru 01/53/171/22/AM-16/T-9/IC	15.6.15	1191 NOS. OF USED ELECTRICAL ELECTRONICS ASSEMBLIES	264.92	Deferred
219.	Tejas Networks Ltd., Bengaluru 01/53/8/173/AM-16/T-10/IC	17.6.15	4098 NOS. OF USED ELECTRICAL ELECTRONICS ASSEMBLIES	578.70	Deferred
220.	Disaster Management Unit, R&R, Govt. of Maharashtra 01/53/162/misc/AM-16/D- 16/IC	7.7.15	1 NO. OF RADAR & 8000 NOS. OF FLARES	845.00	Approved as recommended by DoT & PESO (ex-post facto approval)
Ministry of Shipping (MoShp)					
221.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/653/AM-15/E-39/IC	3.3.15	4 NOS. OF RADARS WITH COMPLETE ACCESSORIES	3.45	Deferred
222.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/109/AM-16/E-4/IC	19.5.15	1 NO. OF RADAR WITH ACCESSORIES	2.27	Deferred
Directorate General of Civil Aviation (DGCA)					
223.	Sanjay Thapar VM, New	4.8.14	1 NO. OF HOT AIR	5.15	Deferred

	Delhi 01/53/162/377/AM-15/S-65/IC		BALLOON		
224.	Airports Authority of India, New Delhi 01/53/8/253/AM-16/A-31/IC	10.7.15	19 NOS. OF DVOR	8494.41	Approved as recommended by Min. of CA
225.	Airports Authority of India, New Delhi 01/53/8/253/AM-16/A-30/IC	10.7.15	370 NOS. OF DME	867.27	Approved as recommended by Min. of CA
Ministry of Textiles (MoT)					
226.	A2Z Infrastructure Ltd., Gurgaon 01/53/162/598/AM-14/A-63/IC	9.12.13	73,000 MT OF TRIMS FROM USED & SHREDDED CLOTHES, CARPETS, RAGS, SCRAP TWINES, CORDAGE UPTO 12"X12"	730.00	Deferred
227.	Ramadevi Memorial Charitable Trust, Jhunjhunu 01/53/8/526/AM-15/R-47/IC	22.12.14	10,800 MT OF WORN CLOTHING OR WORN ARTICLES	7090.20	Deferred
228.	Vinayaga Trader, Madurai 01/53/8/657/AM-15/V-29/IC	4.3.15	18,00,000 NOS. OF USED JUTE BAGS	111.60	Deferred
229.	R. Harilal & Co., Kolkata 01/53/162/95/AM-16/R-14/IC	8.5.15	5,00,000 PCS OF USED JUTE BAGS	100.00	Deferred
230.	Dipen Trading Company, Anand 01/53/8/89/AM-16/D-3/IC	11.5.15	105 CONTAINERS OF USED JUTE BAGS & USED GUNNY SACKS	400.00	Deferred
231.	S.S. Trade, Madurai 01/53/162/140/AM-16/S-23/IC	20.5.15	40,00,000 PCS OF USED JUTE BAGS	453.60	Deferred
232.	Ravindera Medicos, Delhi 01/53/8/123/AM-16/R-16/IC	26.5.15	4,00,000 MT OF USED JUTE BAGS / SACK BAGS	70.78	Deferred
233.	Mahalaxmi Enterprises, Rajkot 01/53/8/129/AM-16/M-14/IC	29.5.15	2000 MT OF USED JUTE BAGS / SACK BAGS	321.75	Deferred
234.	Ajay Traders, Anand 01/53/8/142/AM-16/A-19/IC	3.6.15	38 CONTAINERS OF USED JUTE BAGS / GUNNY SACKS	134.00	Deferred
235.	J.J. Patel & Brothers, Anand 01/53/8/143/AM-16/J-7/IC	3.6.15	96 CONTAINERS OF USED JUTE BAGS / GUNNY SACKS	336.00	Deferred
236.	Swati Enterprises, Delhi 01/53/8/182/AM-16/S-27/IC	17.6.15	800 MT OF USED JUTE BAGS	155.86	Deferred
237.	Pan Agri Export, Rajkot 01/53/8/227/AM-16/P-22/IC	1.7.15	15,00,000 PCS OF USED JUTE BAGS	265.27	Deferred
Department of Pharmaceuticals (DPharma)					
238.	Immacule Lifesciences Pvt. Ltd., Solan 01/53/8/162/973/AM-15/I-50/IC	19.3.15	40 KG OF NICOTINAMIDE BP (VITAMIN B3) / NIACINAMIDE	0.56	The Committee decided to reject the case on the advice of the representative of DPharma
239.	Aarti Industries Ltd., Mumbai 01/53/162/10/AM-16/A-5/IC	7.4.15	100 KG OF BROMO-FLUOROMETHANE	89.97	Deferred
240.	Verve Human Care Laboratories, Delhi 01/53/8/245/AM-16/V-9/IC	9.7.15	27 KG OF MORPHINE SULPHATE	13.74	Deferred
241.	Verve Human Care Laboratories, Delhi 01/53/8/246/AM-16/V-10/IC	9.7.15	5 KG OF OXYCODONE HYDROCHLORIDE	5.45	Approved as recommended by DPharma
242.	Verve Human Care Laboratories, Delhi 01/53/8/247/AM-16/V-11/IC	9.7.15	20 KG OF PETHIDINE HCL	12.36	Deferred
Petroleum & Explosives Safety Organisation (PESO)					
243.	Schlumberger Asia Services	5.5.15	EXPLOSIVES	2486.54	Approved as

	Ltd., Navi Mumbai 01/53/8/81/AM-16/S-8/IC				recommended by PESO
244.	Schlumberger Asia Services Ltd., Navi Mumbai 01/53/8/87/AM-16/S-9/IC	8.5.15	EXPLOSIVES	28.16	Approved as recommended by PESO
245.	Weatherford Oil Tool M.E. Ltd., Mumbai 01/53/8/156/AM-16/W-1/IC	10.6.15	EXPLOSIVES	1104.99	Approved as recommended by PESO
246.	CDET Explosive Industries Pvt. Ltd., Nagpur 01/53/162/220/AM-16/C- 18/IC	10.6.15	10,800 KM OF DETONATING FUSES	300.27	Approved as recommended by PESO
Miscellaneous					
247.	Dr. Willmar Schwabe India Pvt. Ltd., New Delhi 01/53/8/443/AM-14/W-7/IC	12.12.13	25 KG OF COCHINEAL / COCCUS CACTI / DACTYLOPIUS COCCUS COSTA	2.87	Approved as recommended by Min. of AYUSH, National Biodiversity Authority has informed that their approval is not required
248.	Shan Gun House, Gwalior 01/53/162/345/AM-15/S- 63/IC	15.9.14	5 NOS. OF AIR GUNS, 30 NOS. OF AIR PISTOLS, 75,000 NOS. OF AIR PELLETS & 300 PCS OF CO ₂ CAPSULES	5.10	Deferred
249.	Rubamin Ltd., Vadodara 01/53/162/MISC/AM-15/R- 58/IC	20.2.15	1000 MT OF ZINC ASH	468.75	Deferred
250.	Shree Krishna Oil Industries, Tamil Nadu 01/53/8/31/AM-16/S-5/IC	20.4.15	1000 MT OF COPRA	527.00	Deferred
251.	Ratan Aluminium Recycling P Ltd., Faridabad 01/53/8/135/AM-16/R-17/IC	1.6.15	5000 MT OF ALUMINIUM DROSS THRILL	1300.00	Deferred
252.	Elcome Integrated Systems P Ltd., Mumbai 01/53/8/88/AM-16/E-3/IC	8.5.15	1 NO. OF RADAR WITH ACCESSORIES	1.70	Deferred
253.	ECIL, Hyderabad 01/53/8/221/AM16/E-6/IC	26.6.15	5 NOS. OF CELLPHONE JAMMERS	119.96	Approved as recommended by Cabinet Secretariat

4. The next meeting of the EFC, No. 06/AM-16 will be held on 17.9.2015 at 10.30 a.m.

5. The meeting ended with a vote of thanks to the Chair.
